

DIVISION BENCH

ITEM NO.118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.39/2024 IN CP (IB) No.29/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD. V/S SUPERTECH ORB PROJECT PVT. LTD.
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand with Sh. Karan Kohli, : *For Applicant/IRP in IA No.39/24*
Sh. Sajal Jain, Supriyo Banerjee,

Sh. Siddharth Bhatli, Adv.

: *For the Respondent*

ORDER

IA NO.39/2024

- 1.** Ld. Counsel seeks and is granted ten days time to file the reply. Let the same be done with an advance copy to be supplied to the counsel opposite.
- 2.** The matter is adjourned for 06th March, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

16th February, 2024

*Bipul Kumar Tiwari
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**